

[Sh. Vasant Sathe]

Sir, this Statement has been made, I believe in the next Business Advisory Committee meeting, you will consider having a discussion on the Statement regarding Indo-Nepal relationship.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIR (SHRIP. UPENDRA): We can consider it in the BAC.

12.16 hrs.

ELECTION TO COMMITTEES

[English]

(i) Estimates Committee

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1990 and ending on the 30th April, 1991."

MR. DEPUTY SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1990 and ending on the

30th April, 1991."

The Motion was adopted.

(ii) Public Accounts Committee

SHRI P. UPENDRA: I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1990 and ending on the 30th April, 1991."

MR. DEPUTY SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1990 and ending on the 30th April, 1991."

The Motion was adopted.

SHRI P. UPENDRA: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the terms beginning on the 1st May, 1990 and ending on the 30th April, 1991 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER: The question is:

"That this House do recommend to

Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1990 and ending on the 30th April 1991 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The Motion was adopted.

(iii) Committee on Public undertakings.

SHRI P. UPENDRA: I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1990 and ending on the 30th April, 1991."

MR. DEPUTY SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1990 and ending on the 30th April, 1991."

The Motion was adopted

SHRI P. UPENDRA: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term begin-

ning on the 1st May, 1990 and ending on the 30th April, 1991 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1990 and ending on the 30th April, 1991 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

The Motion was adopted

(iv) Committee on Welfare of Scheduled Castes and Scheduled Tribes.

SHRI P. UPENDRA : I beg to Move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1990 and ending on the 30th April, 1991."

MR. DEPUTY SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rules 331 B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes